



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, पुणे

INCOME-TAX APPELLATE TRIBUNAL ,PUNE
(Ministry of Law & Justice, Government of India)

No.F.2 - Jd/ATPN/2026

Date: 08.05.2026.

CIRCULAR.

Sub: Non functioning of regular Benches of the ITAT, Pune Benches, Pune during Summer Vacation -reg.

After considering the request of ITAT, Bar Association, Pune the Hon'ble President, ITAT, has approved non—functioning of regular Benches of the ITAT Pune during the ensuing Summer Vacation.

2 Accordingly, it has been decided that regular Benches of ITAT, Pune will not function during the period from 25.05.2026 to 05.06.2026.

3 In this regard, it may be noted that:

- i. During the vacation period, there will no sitting of regular Benches.*
- ii. The Offices of ITAT will remain open during the aforesaid period. All official and staff will attend office as usual.*
- iii. On the request of parties, vacation Bench for hearing urgent matters, such as, stay petitions, rectification applications etc, shall be constituted by the Hon'ble Vice-President(PZ).*
- iv. Matter fixed for hearing during the Bench non-functioning period shall be adjourned by the Registry to regular dates.*
- v. The vacation period shall be utilized for Judicial/technical research, dictating pending Judicial Orders, human resource capacity building and attending to administrative matters etc.*
- vi. During vacation, the Registry office shall function as usual.*

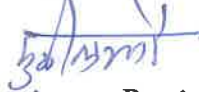
4 This is issued with the approval of Hon'ble Vice-President ITAT, Pune.

Sd/
Assistant Registrar

Copy of information compliance to:

- 1. The Assistant Registrar, ITAT, Pune Benches, Pune.*
- 2. The Departmental Representative Office ITAT, Pune.*
- 3. The Bar Association, ITAT, Pune*
- 4. The IT Cell, Mumbai with request to upload the instant Circular on the website of the ITAT.*

By Order



Assistant Registrar